

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 409**  
**CP(CAA)63/ND/2022**

**IN THE MATTER OF:**

Jasch Industries Limited

...

Applicant

And

Jasch Gauging technologies limited

**Order under Section 230-232.**

**Order delivered on 28.03.2023**

**Coram:**

**MR. P.S.N. PRASAD**

**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Yashoj Guglani, Adv., Mr. Manish Gupta &  
Mr. Saurabh Agarwal, CS

For the OL

: Ms. Hemlata Rawat, Adv. & Mr. Aayushmaan  
Vatsyayana, Adv.

For the RD

: Ms. Shankari Mishra, Adv.

**ORDER**

Heard the submissions made by the Ld. Counsel for the Applicant as well as proxy Counsel for the RD.

Let this matter be posted for final arguments on **18.04.2023**.

**Sd/-**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

**Sd/-**

**P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**